

IN THE HIGH COURT OF JHARKHAND AT RANCHI

W.P. (S) No. 2606 of 2020

(Noel Toppo Vs. the State of Jharkhand & Ors.)

CORAM: THE HON'BLE MR. JUSTICE DR. S.N.PATHAK
(Through: Video Conferencing)

For the Petitioner : Mr. Amritansh Vats, Advocate
For the Respondents : Mr. P.C. Roy, SC (L & C) -I

03/ 13.04.2021 As prayed, put up this case after three weeks to enable the learned counsel for the respondents to file counter-affidavit.

(Dr. S.N. Pathak, J.)

punit/-